

बढ़ा कर 60% कर दिया जाए, दिल्ली में सिनेमाघरों के मालिकों ने 4 अप्रैल, 1969 से सभी सिनेमाघरों को बन्द करने की धमकी दी थी। फिल्म उद्योग के प्रतिनिधि दिल्ली प्रशासन के कुछ उच्च अधिकारियों से मिले और मनोरंजन कर में वृद्धि के विरुद्ध अपना अभ्यावेदन दिया। उनको यह आश्वासन दिया गया कि उनके अभ्यावेदन पर उचित विचार किया जायेगा। हैड्रताल, जिसकी धमकी दी गई थी, नहीं हुई।

Report of Labour Tribunal

6724. SHRI SHASHI BHUSHAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) Whether Government have since received the report of the Labour Tribunal, due in March, 1969 which was entrusted with the issue of pay-structure of employees of Times of India Group of publications consequent on the strike and the lock-out in Bennet Coleman and Company in 1967;

(b) if so, the details thereof; and

(c) if not, the causes of delay ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). The

following two issues were referred to the National Industrial Tribunal for adjudication :—

(i) Whether the non-journalist workmen of Bennett Coleman & Company Ltd., have been excluded by the Wage Board for Non-Journalists, for payment of interim relief in their recommendations notified by the Government of India in the Gazette of India dated 24th April, 1965 (Part I, Section I); if not, to what relief are the non-journalist workmen entitled ?

(ii) Whether the Bennett Coleman & Company Limited was justified in not paying wages to its workmen, both in Bombay and Delhi, during

the periods of strike commencing from the 17th February, 1967 and lock-out, declared from the 27th February, 1967 to 26th March, 1967; if not, to what relief are the workmen entitled ?

The award of the National Industrial Tribunal has been received. The National Tribunal has awarded interim relief to the workers in terms of the recommendations of Non-Journalist Wage Boards but has rejected the demand for wages for the period of strike and lock-out.

(c) Does not arise.

Disparity in Prices of Foodgrains

6725. SHRI RAM AVTAR SHARMA : SHRI BENI SHANKER SHARMA : SHRI D. C. SHARMA : SHRI RAGHUVIR SINGH SHASTRI : SHRI R. BARUA : SHRI CHENGALRAYA NAIDU : SHRI N. R. LASKAR : SHRI NITIRAJ SINGH CHAUDHARY : SHRI TULSIDAS DASAPPA : SHRI N. R. DEOGHARE :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that there is a wide disparity in the prices of foodgrains in different parts of the country due to Food Zones;

(b) if so, whether Government propose to abolish Food Zones; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) It is incorrect to say that there is a wide disparity in the prices of foodgrains in different parts of the country due to food zones. Some disparity in prices of foodgrains between different States is quite normal depending upon a number of factors such as the production of the particular

grain as also of the total food grains in a state during a particular year, the consumption requirements and pattern of consumption in a State, transport charges on movement of grain from surplus areas to deficit areas and other incidentals etc. Even before the imposition of movement restrictions, there was some disparity in prices between different States.

(b) and (c). The pattern of food zones is reviewed before the commencement of each crop season. Whenever there has been improvement in the availability of a particular grain, the movement restrictions have been relaxed.

Panchayat Secretaries

6726. SHRI M. MEGHACHANDRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the States and Union Territories where there are Panchayat Secretaries as Government employees acting as office functionaries of Panchayats;

(b) the scale of pay of such Panchayat Secretaries in the different States and Union Territories; and

(c) if the pay scale is not uniform from one State or Union Territory to another, the nature of the responsibility and work they are entrusted upon to discharge?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADA-SWAMY) : (a). Government employees work as Panchayat Secretaries in Bihar, Jammu & Kashmir, Kerala, Mysore, in parts of Andhra Pradesh, Madhya Pradesh and Orissa and in the Union Territories of Delhi, Manipur, Tripura, Dadra and Nagar Haveli and Andaman and Nicobar Islands.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-801/69]

Telephone Exchange at South (Orissa)

6727. SHRI S. KUNDU : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be

pleased to state :

(a) whether Government have seen a news item published in the Samaj, Oriya daily of Orissa dated the 10th March, 1969 alleging difficulties faced by the people of Soro, Balasore District Orissa due to frequent mechanical defects of the Telephone exchange at Soro;

(b) if so, the steps taken to remedy the defects;

(c) whether Government have taken any step to upgrade this exchange into a Central Battery system with fifty connections; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) A news item published in 'Samaj' daily reported "frequent failure of Soro exchange".

(b) Remedial action is taken as and when defects are reported and detected.

(c) The exchange is proposed to be expanded to 50 lines, auto working in 1969-70. There is no proposal to instal manual central battery exchange.

(d) Central Battery system is not expected to be remunerative.

Techniques to Improve Milk Supply in Delhi

6728. SHRI MAHANT DIGVIJAI NATH : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that Aarey and Worli dairies in Bombay are in a position to handle extra supply of milk in Bombay;

(b) if so, whether Government are considering to apply the same technique in Delhi to improve the supply of milk in Delhi; and

(c) if so, the details thereof and when ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. The Aarey and Worli